

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No. 12 – IA/737/(AHM)2024
In
CP(IB) 210 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Parulben Pankajbhai Tejani

.....Applicant

V/s

Tirupati Balaji Polymers Pvt Ltd

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Karan Sanghani, Advocate

For the Respondent :

ORDER

IA/737/(AHM)2024

This is an application filed by the applicant under Section 35 (1) (n) of the Insolvency & Bankruptcy Code, 2016 read with Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 to place on record the 16th Progress report for the period 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/737/(AHM)2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)